

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 08.05.2019

ORDER NO. 112 of 2019

Hon'ble President is pleased to partially modify the roster order no. 105 of 2019 for CESTAT Delhi to the extent indicated below:-

On 13.05.2019 at 10.30 a.m. Hon'ble Mr. Justice Dilip Gupta, President, Shri C.L. Mahar, Hon'ble Member (Technical) and Ms. Rachna Gupta, Hon'ble Member (Judicial) will hear the following Anti-Dumping matters :

AD/50291/2018

AD/50334/2018

AD/51750/2018

Note : The regular Division Bench matters will be taken up after the aforementioned Anti-Dumping matters are over.

By Order



(Bineesh Kumar K.S)
Registrar

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SPS to Hon'ble President/ Hon'ble Members/ P.A. to Registrar/ Dy.Registrar/ Asstt. Registrar /Bar Association/ O/o Commissioner(AR)/ Notice Board/ Website/ Guard File/ Office Copy.



Dy. Registrar